

IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT
THE HONOURABLE MR.JUSTICE N.NAGARESH

Thursday, the 7th day of April 2022 / 17th Chaithra, 1944
WP(C) NO. 11994 OF 2022

PETITIONER:

ANJITHA.C.P, AGED 27, D/O. D.PRABHAKARAN, T.C. 5/2282(1), KAUDIAR
P.O, THIRUVANANTHAPURAM 695 003.

RESPONDENTS:

1. KERALA PUBLIC SERVICE COMMISSION, PATTOM P.O, THIRUVANANTHAPURAM,
695 004, REPRESENTED BY SECRETARY.
2. THE DISTRICT OFFICER, KERALA PUBLIC SERVICE COMMISSION, PATTOM P.O,
THIRUVANANTHAPURAM-695 004

Writ petition (civil) praying inter alia that in the circumstances stated in the affidavit filed along with the WP(C) the High Court be pleased to direct the 1st and 2nd respondents to allot a scribe to choice of the petitioner for undertaking the online examination scheduled to category No:391/2020 (PKD), & category No:526/2019 (MLP) towards the post of Music Teacher (High School)(Education), in the online examination scheduled to be conducted by the 1st respondent on 12/04/2022.

This petition coming on for admission upon perusing the petition and the affidavit filed in support of WP(C) and upon hearing the arguments of SRI.S.NIKHIL SANKAR, Advocate for the petitioner and of STANDING COUNSEL for R1 (By order), the court passed the following:

N. NAGARESH, J.

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Dated this the 7th day of April, 2022

ORDER

Admit.

2. The learned Standing Counsel takes notice.

3. The learned Standing Counsel submits that the Public Service Commission will provide a scribe to the petitioner. The petitioner submits that taking into consideration the peculiar nature of the petitioner's disability, the scribe should be suitable to the petitioner as contemplated in Ext.P4 Government of India Circular dated 26.02.2013. The respondents are directed to ensure that the petitioner is given a suitable scribe as contemplated in Ext.P4. If the respondents are not able to provide suitable scribe, the petitioner shall be permitted to indicate her own

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scribe. The respondents to ensure that the scribe deputed by them is interacting with the petitioner sufficiently early, so as to ascertain suitability.

Sd/-
**N. NAGARESH
JUDGE**

SR



APPENDIX OF WP(C) 11994/2022

Exhibit P4

**TRUE COPY OF THE ORDER BEARING NO. F. NO. 16-110/2003-
DD. III ISSUED BY THE MINISTRY OF SOCIAL JUSTICE AND
EMPOWERMENT, DEPARTMENT OF DISABILITY AFFAIRS DATED
26.03.2013.**

